

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5419

ANSWERED ON:30.04.2002

SPURIOUS DRUGS

A.F. GOLAM OSMANI;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has recently busted a gang dealing with the manufacture and sale of spurious drugs in the Capital;
- (b) if so, the modus operandi of the gang;
- (c) the value of fake drugs recovered and the details of retailers involved in purchase of such drugs; and
- (d) the steps taken by the Government to check manufacture and sale of fake drugs in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. CH. VIDYASAGAR RAO)

(a): Yes, Sir.

(b) & (c): The gang used to first ascertain the batch number of medicine manufactured by the reputed drug companies and thereafter manufacture similar looking spurious drugs before packaging the same in identical packs at automatic plants. These spurious medicines were later supplied to unidentified retailers in Bihar and U.P. and to a retailer in Gokul Puri area of Delhi. The value of the spurious drugs recovered was about Rs. 1.5 crores.

(d): The steps take to prevent manufacturing and circulation of spurious drugs in Delhi include (a) regular inspections of the drugs manufacturing premises and sale outlets; (b) purchase of drugs through decoy customers for testing their genuineness; (c) prompt investigation of complaints received in regard to sale of spurious drugs; (d) surveillance of persons suspected to be involved in manufacture/sale of spurious drugs; (e) close liaison with the manufacturers and dealers of repute with a view to obtaining information about movement, if any, of drugs of doubtful quality; and (f) setting up an advisory committee to encourage public participation for efficient enforcement.